

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

34. C.P.(IB)-4497(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.02.2021**

NAME OF THE PARTIES: Nanda & Associates  
V/s  
Nanak Properties Pvt Ltd  
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

The matter is taken up through virtual hearing.

None appeared for the petitioner despite listing the matter today on board under the caption appearance of the petitioner/dismissal. It appears from the conduct of the petitioner that the petitioner is not interested to prosecute the above company petition. Accordingly, the same is dismissed for non-prosecution.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)